


F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.06.2019

NOTICE

All concerned are hereby informed that on 18.6.2019 all the Division Bench matters will be taken up by Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) in Court No. 4.

All Single Member Bench matters stand adjourned.


(Mohinder Singh)
Dy. Registrar

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